

on the ground that they themselves had not grown any trees?

Shri J. K. Bhonsle: I am not aware of this. But the question of permanent allotment, that is to say, proprietary rights to be given on a permanent basis, is under very active consideration of Government.

Shri S. C. Samanta: May I take it then that no proprietary rights have yet been given to any of the displaced persons?

Shri J. K. Bhonsle: The whole matter is under consideration and it won't be long now.

N.E.F.A

*2369. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 1557 on the 22nd December, 1954 and state the action taken on the various recommendations made by Dr. Verrier Elwin, Anthropological Consultant to the N.E.F.A. Administration, on matters affecting the tribal people?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): These recommendations have been generally accepted and are being followed by the N.E.F.A. Administration.

Shri D. C. Sharma: May I know what are these recommendations and what steps have been taken?

Shri J. N. Hazarika: The hon. Member must have known that the Deputy Minister replied to question No 1557. His answer was:

1. Proselytising activities of any form should be discouraged and there should be no preaching of superiority of one religion over another.

2. Art, Culture, handicrafts and other special characteristics of the tribal people should be preserved as far as possible.

3. Basic education should be introduced.

4. Efforts should be made to introduce Hindi as early as possible.

5. The officials and the teachers should be carefully selected and they should study the language and customs of the tribal people.

These were the main recommendations and the Deputy Minister stated them in the House.

Shri D. C. Sharma: May I know if the Government has organised any agency for the promotion of culture of these areas, and if so, what is the nature of the agencies?

Shri J. N. Hazarika: We have already appointed some officers in these areas for the preservation of the culture and arts of the tribal people.

Shri D. C. Sharma: May I know what efforts have been made to adopt the system of basic education with reference to the particular needs of this area?

شکشا تدها پرداکرتک سلسادھن

اور ویکھانک گویشدا ملنتری (مولانا

آزاد): میں اسے معاف کر دوں اس

سلسلے میں پچھلے دنوں ایک کانفرس

وہاں بلائی گئی تھی کہ اس بات پر

غور کرے کہ بھسک ایجوکیشن کی

تعلیم کس طرح وہاں دی جائے۔

چلاناچہ کانفرس ہوئی۔ اس کی

رپورٹ آئی اور اس رپورٹ کے مطابق

کارروائی ہو رہی ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): I may clear this point. Some time ago, a Conference was convened there in order to consider the way in which basic education should be imparted there. The report of the conference was received and action is being taken in accordance with the report.]

Shri Jaipal Singh: The Parliamentary Secretary has just now stated that one of the recommendations is that everyone working in these areas should learn the language of that areas. May I know whether the language is learnt before the appointment is made or they learn it while they are there? How many are proficient in the local language?

Shri J. N. Hazarika: We try to give them education in the local languages; Primary education will be imparted to the tribal people in their mother tongue.

Shri Jaipal Singh: I am talking of the officers.

STATE TRADING

*2370. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided as a policy not to enter the export trade in any commodity; and

(b) if so, the main reasons for taking this kind of decision against the policy of increasing State-trading?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Shri L. N. Mishra: May I know whether the sub-committee which was appointed in 1950 submitted its report, and whether it was examined by some other committee, and what was the recommendation of that committee?

Shri Kanungo: The report of the committee appointed in 1950 was examined by another committee in 1952 and the latter committee recommended that the business in foodstuffs and other things should not be undertaken by the Government. They also recommended that the business in handloom products and cottage industry products should be taken up by a Corporation of the State.

Shri L. N. Mishra: The Deputy Minister answered both (a) and (b) in the negative. I want to know whether he is aware of the fact that the Minister of Commerce and Industry in his address to the last meeting of the Export Advisory Committee said that the Government are definitely decided not to enter the export trade?

Shri Kanungo: The proposal is under consideration whether it will be an entirely State-trading agency or an agency which will be supported or promoted by the State—that is a matter which is being considered.

Shri L. N. Mishra: May I know whether the Government have any desire to do State trading in any of the chosen articles at least?

Shri Kanungo: The matter is under consideration and no decision has yet been taken.

Shri S. N. Das: What is the extent of export trade at present undertaken by the Central Government?

Shri Kanungo: At present, there is none.

TEXTILE ENQUIRY COMMITTEE'S REPORT

*2372. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the decisions of Government on the Report of the Textile Enquiry Committee 1954; and

(b) the action taken for the implementation of its various recommendations?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). The Report is still under consideration.

Shri Jhulan Sinha: May I know when it was submitted to the Government?

Shri Kanungo: It was submitted at the end of September 1954.